## **CORRIGENDUM**

All the learned counsels are requested to read the order of Hon'ble Court (Hon'ble Mr. Justice S.N. Srivastava) passed in Writ Petition No. 12458 of 2006, Pursohottam Giri Vs. Deputy Director Consolidation and others, quoted in the Notice published in the Daily Cause List, regarding the registration on Rolls of Advocates practicing in the High Court at Allahabad, as follows:

"....31.3.2007 is fixed as the last date for furnishing requisite details required for registration at the end of the District Judges in the case of advocates practicing in the districts and at the end of the Registrar General in the case of Advocates practicing in the High Court and Registrar, in the case of advocates practicing at Lucknow Bench of this Court attended with the provisio that <u>no</u> registration of any advocates shall be permissible after expiry of the aforesaid date except those advocates who are enrolled thereafter."

All the counsels are requested to kindly note the same.

**Registrar General**